

**SCHEDULE
FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF ENGINEERING PROFESSIONAL COMPANY PRIVATE LIMITED		
RELEVANT PARTICULARS		
1	Name of corporate debtor	ENGINEERING PROFESSIONAL COMPANY PRIVATE LIMITED
2	Date of incorporation of corporate debtor	09/09/1999
3	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, AHMEDABAD
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29120GJ1999PTC036558
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	205, 3RD FLOOR, BLUE RIBBON, OPP. V R MALL, NEAR HARMONY RESIDENCY, B/S RAGHUVIR SHELL, VESU, SURAT, GUJARAT - 395007
6	Insolvency commencement date in respect of corporate debtor	HONORABLE NCLT ORDER DATE 15/09/2022, (ORDER UPLOADED ON 17TH SEPTEMBER 2022)
7	Estimated date of closure of insolvency resolution process	16TH MARCH, 2023
8	Name and registration number of the insolvency professional acting as interim resolution professional	MR. RAMAKANT GUPTA IBBI/IPA-001/IP-P02673/2022-2023/14105
9	Address and e-mail of the interim resolution professional, as registered with the Board	E-6B, PODDAR RESIDENCY, NEAR G D GOYANKA SCHOOL, VESU, SURAT, GUJARAT - 395007 E-MAIL: bajajgupta@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	609, 21ST CENTURY BUILDING, RING ROAD, SURAT, GUJARAT - 395002. E-MAIL: ipramakantgupta@gmail.com
11	Last date for submission of claims	1ST OCTOBER, 2022
12	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NIL
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads NIL

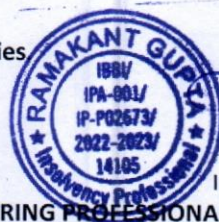
Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of a corporate insolvency resolution process of the **ENGINEERING PROFESSIONAL COMPANY PRIVATE LIMITED** on **15TH SEPTEMBER, 2022** the order of the same was uploaded on **17TH SEPTEMBER, 2022**.

The creditors of **ENGINEERING PROFESSIONAL COMPANY PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **1ST OCTOBER, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 19.09.2022
Place: SURAT



Ramakant Gupta
RAMAKANT GUPTA
Interim Resolution Professional

ENGINEERING PROFESSIONAL COMPANY PRIVATE LIMITED

RAMAKANT GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/ IP-P02673/2022-2023/14105